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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

O.A.54/92

Cuttack this the 7th day of Mar,97

HON'BLE SHRI SOMNATH SOM, VICE CHAIRMAN.

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J).

Rabinarayan Mishra,
S/o Surjyamani Mishra,
at PO-Mauda, PS-Mahanga,
Distt. Cuttack.

... Applicant.

None present.

Versus

1. Union of India, represented through the Secretary, Post Dak Bhaban, New Delhi.
2. Chief Postmaster General, at PO Bhubaneswar, Dist. Puri.
3. Senior Superintendent, R.M.S.(N) Division, Cuttack.
4. Head Record Officer, R.M.S.(N) Division, Cuttack. ... Respondents.

By Advocate Shri Aswini Kumar Mishra.

O R D E R (ORAL)

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J).

The learned counsel for the respondents submits that this application (O.A.54/92) is similar to the O.As 53/92, 60/92, 61/92 and 69/92 which have been disposed of by a separate order today, i.e. 7.3.1997.

2. We have perused the pleadings in this case and find that the facts and the reliefs prayed for in this O.A. are similar to the facts and the reliefs prayed for in the aforesaid O.As. In the light of the order passed in those applications, we dispose of this application on similar lines, namely, we direct the respondents to consider the suitability of the applicant for regularisation in the post of E.D.M.M. in accordance with the Rules but subject to giving him relaxation of age, if any, to the extent of service rendered by him previously in the Department, against the vacant posts which they propose to fill on regular basis.

3. The O.A. is disposed of, as above. No order as to costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member(J)

Somnath Som
(Somnath Som)
Vice Chairman
12/10/77